

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON EDUCATION, WOMEN, CHILDREN, YOUTH AND SPORTS**

श्री घनश्याम तिवाड़ी (राजस्थान) : महोदय, मैं विभाग-संबंधित शिक्षा, महिला, बाल, युवा और खेल संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) प्रस्तुत करता हूँ:

- (i) 363rd Report of the Committee on Demands for Grants (2025-26) pertaining to the Department of School Education and Literacy, Ministry of Education; and
- (ii) 364th Report of the Committee on Demands for Grants (2025-26) pertaining to the Department of Higher Education, Ministry of Education.

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON HOUSING AND URBAN AFFAIRS**

SHRI AYODHYA RAMI REDDY ALLA (Andhra Pradesh): Sir, I lay on the Table, a copy (in English and Hindi) of the Fourth Report on Action Taken by the Government on the Recommendations/Observations contained in the First Report of the Department-related Parliamentary Standing Committee on Housing and Urban Affairs (2024-25) on 'Demands for Grants (2024-2025)' of the Ministry of Housing and Urban Affairs.

REPORTS OF THE COMMITTEE ON PUBLIC ACCOUNTS

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Public Accounts (2024-25):-

- (i) Nineteenth Report of the Committee on Compliance Audit of Central Board of Indirect Taxes and Customs (CBIC);
- (ii) Twentieth Report of the Committee on Sub optimum utilization of the capacities of GSAT-18 Satellite; and
- (iii) Twenty-first Report of the Committee on Short closure of project for

- development of Special Grade Carbon Fibre.
(iv)
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STATEMENTS OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES

सुश्री कविता पाटीदार (मध्य प्रदेश): महोदय, मैं अन्य पिछड़े वर्गों के कल्याण संबंधी समिति के निम्नलिखित अंतिम की गई कार्रवाई संबंधी विवरणों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखती हूँ:-

(i) Statement showing Final Action Taken by the Government on the observations/recommendations contained in Chapter I of the Second Report (Eighteenth Lok Sabha) of the Committee (2024-25) on Action Taken by the Government on the Observations/Recommendations contained in its Twenty-seventh Report (Seventeenth Lok Sabha) on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Steel Authority of India Limited (SAIL) and Rashtriya Ispat Nigam Limited (RINL)' pertaining to the Ministry of Steel; and

(ii) Statement showing Final Action Taken by the Government on the observations/recommendations contained in Chapter I of the Fourth Report (Eighteenth Lok Sabha) of the Committee (2024-25) on Action Taken by the Government on the Observations/Recommendations contained in its Thirty-Third Report (Seventeenth Lok Sabha) on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Central Reserve Police Force (CRPF)' pertaining to the Ministry of Home Affairs.

OBSERVATIONS BY THE CHAIR

MR. CHAIRMAN: Hon. Members, four notices have been received under Rule 267. The notice of Shri Sanjay Singh demands discussion over adverse impact of upcoming delimitation exercise in various States. The notice of Shri Ramji Lal Suman demands discussion over the ongoing protest by farmers and need for Government to resolve their issues. The notice of Shri Saket Gokhale demands discussion over the alleged lapse of Election Commission in issuance of multiple duplicate electors photo identity cards across the States. The notice emanating from Shri Sandosh Kumar P demands discussion over the misuse of Enforcement Directorate by the Government.